Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD.

Dated: This the 26th day of August 2021

Original Application No. 330/01186 of 2019

Hon'ble Mr. Devendra Chaudhry, Member (A) Hon'ble Ms. Pratima K Gupta, Member (J)

Shri Ugal Keshav Kisan

...Applicant

By Adv: Shri Ashish Srivastava

VERSUS

Union of India and others

... Respondent

By Adv: Shri D.S. Shukla

<u>ORDER</u>

By Hon'ble Mr. Devendra Chaudhry, Member (A)

We have joined this Division Bench online through video conferencing.

- 2. Shri Ashish Srivastava, learned counsel for the applicant is present online through video conferencing whereas, Shri D.S. Shukla, learned counsel for the respondents is present in Court.
- 3. Vide MA No. 1664/2021, learned counsel for the applicant wants to withdraw this OA.
- 4. In view of the above MA, the prayer of learned counsel for the applicant to withdraw this OA is allowed. Accordingly, the OA is dismissed as withdrawn.
- 5. There is no order as to costs.
- 6. Hon'ble Ms. Pratima K Gupta, Member (Judicial) has consented to this order during virtual hearing.

(Pratima K Gupta) Member (J) (**Devendra Chaudhry**) Member (A)

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